

S 34/00

13. 11.00

Hon. Mr. Rafiqulddin, S. M.

Hon. Mr. S. Biswas, A. M.

Sri P. Srivastava, counsel for -
petitioner is present. This C.C.P. has
been moved with alleged contentions
of dis-obedience of the interim
order dt 19.05.00 passed in O.A.
S 34/00 & Learned counsel for
appellant however, mentioned that
the O.A. has been dismissed on
merits vide order dt 20.10.00.
Therefore C.C.P. is dismissed
as not maintainable.

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